

**IN THE INCOME TAX APPELLATE TRIBUNAL,
KOLKATA-RANCHI 'E-COURT', KOLKATA**

Before Shri J. Sudhakar Reddy, Accountant Member

**I.T.A. No. 144/RAN/2019
Assessment Year: 2014-2015**

Shri Ashish Kumar Mondal,..... Appellant
4A, Ravi Rashmi Rathi,
Kanke Road, Chandni Chowk, Ranchi-834008,
Jharkhand
[PAN:AEQPM2708D]

-Vs.-

Income Tax Officer,..... Respondent
Ward-2(3), Ranchi,
Central Revenue Building,
5, Main Road, Ranchi-834001, Jharkhand

Appearances by:

Shri A.K. Mondal, Advocate, appeared on behalf of the assessee
Shri Chinmaya Anurangabakar, JCIT, Sr. D.R., appeared on behalf of the Revenue

Date of concluding the hearing : December 28, 2020

Date of pronouncing the order : December 28, 2020

O R D E R

This appeal filed by the assessee is directed against the order of Id. Commissioner of Income Tax (Appeals), Ranchi, Jharkhand dated 12.12.2018.

2. In this case, the Id. Counsel for the assessee submitted that the assessee has decided to settle the dispute involved in the said appeal under the Direct Tax Vivad Se Vishwas Act, 2020. The Id. Counsel stated that the assessee has duly filed the declarations in Form No. 1 and Form No. 2 but the Designated Authority has not issued the certificate in Form No. 3 as per Section 5(1) of the Scheme so far determining the tax payable by the assessee under the same Scheme.

3. Keeping in view these facts and circumstances of the case including especially the fact that the assessee has duly complied with the necessary requirements under Vivad Se Vishwas Scheme, 2020, I permit the assessee to withdraw this appeal and dismiss the appeal with the liberty to the assessee that in case, there is any problem in issuance of the certificate in Form No. 3 by the Designated Authority or any other such situation making the assessee not eligible to opt for the Vivad Se Vishwas Scheme, 2020, it will have the liberty to approach this Tribunal with a request for restoration of this appeal.

4. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open Court on December 28, 2020.

**Sd/-
(J. Sudhakar Reddy)
Accountant Member**

Kolkata, the 28th day of December, 2020

- Copies to :*
- (1) ***Shri Ashish Kumar Mondal,
4A, Ravi Rashmi Rathi,
Kanke Road, Chandni Chowk, Ranchi-834008, Jharkhand***
 - (2) ***Income Tax Officer,
Ward-2(3), Ranchi,
Central Revenue Building,
5, Main Road, Ranchi-834001, Jharkhand***
 - (3) *Commissioner of Income Tax (Appeals), Ranchi, Jharkhand;*
 - (4) *Commissioner of Income Tax- ,*
 - (5) *The Departmental Representative*
 - (6) *Guard File*

By order

*Assistant Registrar,
Income Tax Appellate Tribunal,
Kolkata Benches, Kolkata*

Laha/Sr. P.S.